

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP(CAA) No.425/KB/2017

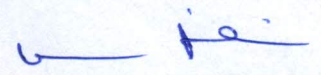
Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th December 2017, 10.30 A.M

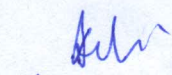
Name of the Company	Avis Tie-up Pvt Ltd & Anr.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

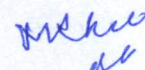
1. Ms. TIAINLA
Dy Director

O/O RD (ER)
MCA, GOI


12.12.17

2. Mr. Ratanho Bandyopadhyay
Mrs. Manju Bhattacharya
Mr. Kishore Kumar


for the Petitioner


12/12/17

ORDER

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director from the O/o the Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government is present.

Heard. Reserved for order.



(Jinan K.R.)
Member (J)



(V.P. Singh)
Member (J)